

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).2355/2004

(From the judgement and order dated 11/09/2003 in RP No. 2245/2002  
of The NATIONAL CONSUMERS DISPUTES REDRESSAL COMMISSION, NEW  
DELHI)

H.U.D.A. &amp; ORS.

Petitioner(s)

VERSUS

VIJETA ARYA

Respondent(s)

(With appln(s) for c/delay in filing counter affidavit and prayer  
for interim relief and office report)

Date: 21/01/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT  
HON'BLE MR. JUSTICE P. SATHASIVAMFor Petitioner(s) Mr. Neeraj Kumar Jain, Adv.  
Mr. Sanjay Singh, Adv.  
Mr. Sandeep Chaturvedi, Adv.  
Mr. Ugra Shankar Prasad, Adv.For Respondent(s) Mr. P.K.Arya, Adv.  
Mr. Narendra Chaudhary, Adv.  
Mr. Chander Shekhar Ashri, Adv.UPON hearing counsel the Court made the following  
ORDERIt is stated by learned counsel that the order of the  
District Forum has been complied with. Therefore nothing further  
survives to be done in this petition. The special leave petition is  
dismissed accordingly.Court Master (Shashi Sareen)  
Court Master

(Vijay Aggarwal)